

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 33087/2014

MAHESH CHANDRA MISHRA

Petitioner(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

Respondent(s)

Date : 28/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhishek Swarup, Adv.
M/s Manoj Swarup & Co., Adv.

For Respondent(s)

Mr Sudeep Kumar, Adv.
Dr Sushil Balwada, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Copy thereof is acknowledged to have been received by the
petitioner.

Matter stands complete. Registry to process the matter
for being listed before the Hon'ble Court as per rules.

Signature Not Verified

(RACHNA GUPTA)

Digitally signed by
Hema Joshi
Date: 2015.07.31

Registrar

10:29:44 IST
Reason: